

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
**W.P. (S) No.2651 of 2019**

-----

1. Mahadeo Murmu, aged about 47 years, S/o Late Baburam Murmu, Resident of Village Ratanpur, P.O.-Panjaniya, P.S. Barwadda, District Dhanbad
  2. Md. Siddiqui Ansari, aged about 38 years, S/o Irshad Ansari, Resident of Village Parasi, P.O. Barwa Purva, P.S. Govindpur, District Dhanbad
  3. Hakim Rajwar, aged about 37 years, S/o Late Madhu Rajwar, Resident of Village Ambadih, P.O. Panjaniya, P.S. Barwadda, District Dhanbad
  4. Rohanlal Mahto, aged about 38 years, S/o Late Dilu Ram Mahto, Resident of Village Karmagora, P.O. Kalyanpur, P.S. Barwadda, District Dhanbad
- ..... Petitioner

Versus

1. The State of Jharkhand
  2. Chief Secretary, Government of Jharkhand, Project Building, P.O. & P.S. Dhurwa, District Ranchi
  3. The Commissioner, North Chhotanagpur Division, Hazaribagh, P.O., P.S. and District Hazaribagh
  4. The Deputy Commissioner, Dhanbad cum Chairman, District Selection Committee, Dhanbad, P.O., P.S. and District Dhanbad
- ..... Respondents

**CORAM : HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI**

For the Petitioner : Mr. Ajay Kumar Singh, Advocate

For the Respondents : Mr. Jayant Franklin Toppo, S.C. VII

-----

**06/09.07.2020** Heard Mr. Ajay Kumar Singh, learned counsel for the petitioner and Mr. Jayant Franklin Toppo, S.C. VII, learned counsel for the respondents.

This writ petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic. None of the parties have complained about any technical snag of audio-video and with their consent this matter has been heard.

After some argument, Mr. Ajay Kumar Singh, learned counsel appearing for the petitioner seeks permission to withdraw this writ petition with liberty to avail other remedy in law.

Mr. Jayant Franklin Toppo, S.C. VII, learned counsel for the respondents is present.

Permission is accorded.

Accordingly, this writ petition is dismissed as withdrawn with the aforesaid liberty.

**(Sanjay Kumar Dwivedi, J.)**

Anit